

Government of Uttar Pradesh
Shram Anubhag – 1

Number: CM-24/36-1-2015-156 (ST)/ 1976 (TC)
Lucknow, Dated: 12 May, 2015

Notification

In exercise of the powers under Section 6 of The Equal Remuneration Act, 1976 (Act number 25 of 1976) the Governor is pleased to nominate Srimati Vidyawati Rajbhar w/o late Chintaram Rajbhar, vill.- ravi bahadipur, akbarpur, district- Ambedkar nagar as the chairperson of the “Equal Remuneration Advisory Committee” constituted for women for a term of one year with immediate effect.

Arun Kumar Sinha
Principal Secretary.